

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
RAJYA SABHA
STARRED QUESTION NO. 300
TO BE ANSWERED ON 19.03.2026**

EPFO PENSIONERS IN ODISHA

300. SHRI MANAS RANJAN MANGARAJ:

Will the Minister of Labour and Employment be pleased to state:

- (a) the current number of pensioners in Odisha receiving benefits under the Employees' Pension Scheme, 1995;**
- (b) the total pension amount disbursed to EPFO pensioners in Odisha during the last three years;**
- (c) whether Government is considering any proposal to revise or enhance the existing EPFO pension structure in view of rising cost of living; and**
- (d) if so, the details of the proposed reforms and the expected timeline for implementation?**

ANSWER

**MINISTER OF LABOUR AND EMPLOYMENT
(DR. MANSUKH MANDAVIYA)**

(a) to (d): A Statement is laid on the Table of the House.

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STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF RAJYA SABHA STARRED QUESTION NO. 300 FOR 19.03.2026 BY SHRI MANAS RANJAN MANGARAJ REGARDING EPFO PENSIONERS IN ODISHA.

(a): Total number of pensioners in Odisha as on 31.03.2025 is 2,19,362.

(b): The total pension amount disbursed to EPFO pensioners in Odisha during the last three years is Rs 1,260.87 crores.

(c) & (d): Employees' Pension Scheme, 1995 is a 'Defined Contribution-Defined Benefit' Social Security Scheme. The corpus of the Employees' Pension Fund is made up of (i) contribution by the employer @ 8.33 per cent of wages; and (ii) 1.16 per cent contribution from Central Government on wages up to Rs.15,000/- per month. All benefits under the scheme are paid out of such accumulations. The fund is valued annually as mandated under paragraph 32 of EPS, 1995.

The Government is providing a minimum pension of Rs.1000 per month to the pensioners under the EPS, 1995 by providing budgetary support, which is in addition to the budgetary support of 1.16 per cent of wages provided annually towards EPS to Employees' Provident Fund Organization (EPFO).

The Government of India is committed to provide a robust social security coverage through EPF Scheme, 1952, EPS-95 and EDLI Schemes being run by EPFO, to the members of these schemes, taking into consideration the sustainability of the respective funds as well as the future liabilities thereon.
